

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.119
IB-704/ ND/2020

IN THE MATTER OF:

Jasch Plastics India Ltd
VS.

Nova New Era Exports P. Ltd

...OPERATIONAL CREDITOR

.. CORPORATE DEBTOR

SECTION

U/s 9 of IBC, 2016

Order delivered on 01.3.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)


PRESENT:

For the Applicant :
For the CD :
For the RD :
For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as per the directions of Hon'ble Members.

List on 01.4.2021.


(Madhu Narula)
Court Officer